COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 157 OF 2017

Dated: 7th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NTPC Ltd. Appellant(s)

Versus

Uttar Pradesh Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma

h/f Mr. Pradeep Misra for R-1

Ms. Anna Malhotri for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on 13.11.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd